

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1032/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017

NAME OF THE PARTIES: Pratik Ramesh Chirania
V/s.
Trinity Auto Companies Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	AMI JAIN	ADVOCATE	

Order

CP 1032/I & B/ NCLT/MB/MAH/2017

On perusal of this application, this Bench having noticed shortfall of requisite documents, this applicant is hereby directed to file requisite documents as mentioned in the Annexure beneath Form 6 within seven days hereof, i.e. by 25th May, 2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)